

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-35/1999/5943/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding Officer,
Industrial Tribunal, Cachar, Silchar.

Dated Guwahati the 19th July, 2024.

Sub: **Extension of Commuted leave.**

Ref:- Letter No. ITS.03/2024/137 dtd. 25.06.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for extension of **commuted leave for nine days from 16.06.2024 to 24.06.2024** has been granted subject to submission of your leave application in prescribed format.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-35/1999/5944-5945/A, dated , 19-07-24

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
- ✓ 2. The Project Manager, Gauhati High Court.

h
JT. REGISTRAR (VIGILANCE)